Confirmation of Draftsmen, Estimators, etc.

5521. SHRI SUDHIR KU-MAR GIRI : Will the Minister of RAILWAYS be pleased to state:

(a) how many Draftsmen, Estimators and Tracers have been confirmed so far, (zone-wise) and how many have not so far been confirmed;

(b) how many permanent posts of Draftsmen, Estimators and Tracers are available (zone-wise);

(c) what are the criteria for creation of permanent posts of Draftsmen, Estimators and Tracers; and

(d) whether Government have any proposal to create more number of permanent posts of Draftsmen, Estimators and Tracers with a view to issue confirmations to these categories of staff?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PAR-LIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). The information is being collected and will be laid on the Table of the Lok Sabba.

Allotment of quarters to Railway Employees

5522. SHRI SUDHIRKUMAR GIRI : Will the Minister of RAIL-WAYS be pleased to state :

(a) whether any order has been issued by the Railway Board indicating that the employees having houses at the places of their posting will not be entitled for allotment of any railway quarters; (b) if not, whether the Board propose to issue such an order (with a view 'o allot the quarters to the employees who have no houses at the places of their posting ;

(c) if so, whether the Board have issued or will issue any order to verify the permanent address of the employees from their service sheets before allotting quarters to them with a view to give priority in allotment of quarters to such employees who have no houses at the place of their posting; and

(d) if not, the reasons thereof?

THE DEPUTY MINISTER IN MINISTRIES OF RAIL-THE WAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMEN-AFFAIRS) (SHRI TARY MALLIKARJUN) : (a) In 1975, Railway Board issued orders that employees owing houses at or near the places of their posting would not be eligible for allotment of railway quarters w.e.f. 1-1-1976. In 1977, they issued another order that such house owning employees would be eligible for allotment of railway quarters w.e.f. 1-6-1977.

(b) There is no such proposal at present.

(c) Does not arise.

(d) The Railway Board follow the instructions issued by the Ministry of Works and Housing in thisregard.

Extension of Broad Gauge line Northward from Mangalore

5523. SHRI JANARDHANA POOJARY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are considering to extend the broad guage railway line northward from Mangalore on the West coast;